## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/682/IB/2017

NAME OF THE PETITIONER

: ARIES

NAME OF THE RESPONDENT

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) R Kannan.

P.C.S.

For Berlon ?

Phamewricall

Hel

Of Venn

2. P. Manorajan.

For Aries Ltd.

ORDER

Counsel for Petitioner present. Representative for the Corporate Debtor present and submitted that he has filed counter and copy of which is given to the other side. Matter is posted for arguments. Put up on **08.01.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)